

AMIT BATHLA and ORS VS CBSE

On 10th June,20 a writ petition was filed under Article 32 of Constitution of India in Supreme court of India. The writ seeks quashing order of the CBSE (respondent) notification dated 18.5.20 which stated that examination of classes X and XII students will be conducted from 1st July,20 to 15thJuly,20. The petition is filed by the parents of students who have appeared/appearing in exams conducted by CBSE. If the exams are conducted at different centres in India it is not possible for every parent to afford a private vehicle for sending their wards to the centres for exams and hiring the public transport the risk of spread of disease would be the highest. Conducting exams will not risk the lives of students but also of their family members. Parents are also concerned about temperature and weather because wearing masks and gloves and sitting in examination hall for 3-4 hours is a task hazardous to everyone. Ministry of home affairs has vide its circular dated 20th May,20 according to which ‘no examination would be permitted in the containment zone. Parents have not filed the writ only for pointing such issues but also, they have some suggestions such as the exams which are already held, the average of those marks could be calculated and can be added up with the remaining paper which marks can be assessed by internal assessment. On 25th June,20 CBSE released a notification which stated that ‘(1) Examinations for classes X and XII which were scheduled from 1st July to 15th 2020 stand cancelled. (2) Assessment of the performance of students in the cancelled examinations will be done based on the assessment scheme as suggested by competent committee of the CBSE for declaration of result for both 10th and 12th. (3) Results based upon the aforesaid assessment scheme will be declared by 15th July, 2020 so that candidates can apply and seek admission in in Higher Education Institutions in India and Abroad.’¹ Hence, according to the order of supreme court CBSE cancelled the exams of class X and XII

¹ CBSE NOTIFICATION (25.06.20) <http://cbse.nic.in/newsite/attach/Notification%20dt.%2025.06.2020.pdf>